



SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF APRIL			DISPOSAL FOR THE MONTH OF APRIL				PENDENCY AS ON 30.04.2023	Average No. of days taken to decide the case
					TRANSFERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	196	0	18	0	4	1	0	0	209	10 Months 26 Days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	302	0	29	0	41	0	0	0	290	5 Months 13 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	326	0	13	32	48	2	0	0	321	5 months 21 days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	356	0	41	0	28	1	0	0	368	1 year
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	510	0	1	1	2	0	0	0	510	4 years 18 days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	64	0	0	0	6	0	0	0	58	1 year 8 months 10 days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	689	0	17	0	13	0	0	0	693	2 years 5 months 21 days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	94	0	15	0	3	0	0	0	106	4 months 5 days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	17	0	10	0	0	0	0	0	27	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1050	0	0	75	0	49	0	0	1076	-
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1157	0	0	67	0	19	0	0	1205	-

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12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	776	0	23	0	12	0	0	0	787	1 year 1 month 8 days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	240	0	21	0	4	0	0	0	257	7 months 14 days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	288	0	14	0	25	0	0	0	277	11 months 11 days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	307	0	35	0	1	0	0	0	341	1 year 2 months 20 days
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	963	0	24	0	34	0	0	0	953	2 years 5 months 5 days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	85	0	15	0	4	0	0	0	96	4 months 28 days
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	31	0	0	1	1	0	0	0	31	2 Years 16 days
18	KODAGU	I Addl. District & Sessions Judge	Designated	150	0	7	0	7	0	0	0	150	1 year 14 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	52	0	4	0	3	0	0	0	53	6 months 1 day
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	20	0	0	0	2	0	0	0	18	2 years 12 days
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	129	0	11	0	2	0	0	0	138	2 years 7 months 10 days
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	439	0	13	0	1	0	0	0	451	2 Years 17 Days
		II Addl. District & Sessions Court, Mysuru	Designated	757	0	25	0	1	0	0	0	781	2 Years

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23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	27	0	4	0	2	0	0	0	29	9 Months 9 Days
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	20	0	1	0	0	0	0	0	21	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	46	0	6	0	2	11	5	0	34	7 months 28 days
		II Addl.District & Sessions Court, Shivamogga.	Designated	45	0	2	0	5	18	0	0	24	1 year 1 month 22 days
		III Addl.District & Sessions Court, Shivamogga.	Designated	47	0	3	0	0	8	0	0	42	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	51	0	1	0	2	0	0	0	50	2 months 21 days
		IV Addl.District & Sessions Court, Shivamogga (sitting at Bhadravathi)	Designated	0	0	0	0	0	0	0	0	0	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	19	0	1	0	0	0	0	0	20	-
		II Addl.District & Sessions Court, Tumakuru	Designated	26	0	1	0	0	0	0	0	27	-
		V Addl. District and Sessions Judge, Tumakuru.	Designated	39	0	0	0	0	0	0	0	39	-
		VI Addl.District & Sessions Court, Tumakuru	Designated	36	0	14	0	5	0	0	0	45	7 months
27	UDUPI	Prl.District & Sessions Court	Designated	395	0	32	0	28	0	0	0	399	8 months 29 days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	42	0	4	0	0	0	0	0	46	-

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29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	16	0	1	0	0	0	0	0	17	-
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	1	0	2	0	0	0	21	5 months 18 days
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
<b>Total</b>			Designated/ Dedicated	<b>12758</b>	<b>0</b>	<b>627</b>	<b>177</b>	<b>462</b>	<b>113</b>	<b>5</b>	<b>0</b>	<b>12982</b>	<b>1 year 2 months 17 days</b>